

ment have constituted a full time Special Surplus Stores Disposal Committee (SSSDC) for a period of one year with effect from 24th July, 1991, for arranging the disposal of surplus and obsolete stores of a security nature held by the Ordnance Depots of the Army. The SSSDC is not responsible for negotiating the export of old defence equipment. However, during the course of its work, the Committee will ascertain whether any of the items/stores referred to it for disposal have an export potential and report such stores to the Projects and Equipment Corporation of India (PEC) a Public Sector Undertaking of the Ministry of Commerce, which has been designated by the Deptt. of Defence Production and Supplies as the nodal agency for export of Defence stores. The P.E.C. will explore the possibilities of export and take all such action as is necessary in regard thereto. The clearance of the Export Promotion Cell of the Ministry of Defence will be obtained, wherever necessary.

2. The SSSDC is in the process of identifying the items having an export potential. So far, the Committee has reported 59,480 Metric Tonnes of Army surplus stores to M/s PEC for export. As the quantum of actual exports will depend on the success achieved by M/s PEC, it is not possible to indicate the figures of such exports for the current year.

3. The projected figures for the export of old equipment held by the Air Force and the Navy have not been worked out. As regards the export of fresh items produced by the defence production units under the aegis of the Deptt. of Defence Production and Supplies the target for 1991-92 is Rs. 104 crores.

#### **Functioning Public Sector Banks**

2622. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of FINANCE be pleased to state:

(a) whether customers of public sector banks have switched over to foreign banks operating in India during the last one year;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken or proposed to be taken by the Government to revamp the efficiency and promptness in the public sector banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Reserve Bank of India (RBI) has reported that it has not come across any perceptible shifting of accounts from public sector banks to foreign banks.

(b) Does not arise.

(c) The performance of the public sector banks is monitored by Government and Reserve Bank of India on continuing basis. The banks have taken several measures to increase their efficiency by strengthening their structure, internal systems of supervision and control and improving their training programmes. Action Plans have also been drawn up by banks to improve their operational efficiency and to strengthen their profitability. As regards services to the customers, the banks have taken various measures including time norms for rendering common services, speedier clearance and collection of cheques through computerisation of clearing houses and increased use of courier services, extending to individuals the facility of immediate credit of outstation cheques upto Rs. 2,500/-, setting up of machinery for prompt redressal of customer complaints, etc.

[Translation]

#### **Filling up of SC/ST Quota in Banks**

2623. SHRI KRISHAN DUTT SULTANPURI: Will the Minister of FINANCE be pleased to state:

(a) steps taken by the Government to fill up the backlog of the prescribed SCs/STs quota in various categories in the nationalised banks during the last six months, bank-wise; and

(b) the number of lower and higher cadre posts which are yet to be filled up, bank-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Clearance of the backlog of the vacancies reserved for the SC/ST in the 20 nationalised banks is an on going exercise and is taken care of alongwith the normal recruitment/promotion process by adding the backlog vacancies to the current reservations. No specific instruction to this effect have been issued by the Government during the last six months. However, the existing instructions issued to the banks are as follows:-

- (i) The banks have been advised to place the indents on BSRBs/ employment exchanges in the proforma designed to take care of the backlog in SC and ST reservations in addition to the current reservations.
- (ii) To conduct pre-recruitment and pre-promotion training programmes for the SCs and STs so as to enable them to improve

their chances to compete in the qualifying examinations.

- (iii) The SC/ST candidates are adjudged on relaxed standards both in the written test and the interview.
- (iv) The standards of educational qualifications for direct recruitment to the clerical cadres have been relaxed in the case of SCs and STs.
- (v) The banks are to take the backlog into consideration in addition to the current reservations while computing the reserved vacancies in any year subject to the overall limit of 50% reservations.
- (vi) The reservation policy is to be reviewed by the respective boards of the banks to ensure its proper implementation.
- (vii) The implementation of the reservation policies in the banks is to be examined by the Liaison Officer in the Ministry in a phased manner.

(b) Available information of baclog of vacancies as received from the 20 nationalise banks as on 31.12.90 is metter attached Statement.

### STATEMENT

*Bank-wise position of backlog in 20 nationalised banks as on 31.12.1990 in officers, clerical and sub-staff cadres*

*(Data Provisional)*

Sl.No.	Name of the Bank	Officers		Clerks		Sub-Staff	
		SC	ST	SC	ST	SC	ST
1.	Central Bank of India	8	11	46	35	57	54

*(Data Provisional)*

Sl.No.	Name of the Bank	Officers		Clerks		Sub-Staff	
		SC	ST	SC	ST	SC	ST
2.	Bank of India	6	6	30	36	43	94
3.	Punjab National Bank	4	4	41	23	22	21
4.	Bank of Baroda	58	62	31	19	4	23
5.	UCO Bank	13	7	37	51	22	46
6.	Canara Bank	11	6	46	26	88	18
7.	United Bank of India	15	6	55	28	15	21
8.	Dena Bank	11	9	2	2	—	3
9.	Syndicate Bank	—	2	13	11	11	12
10.	Union Bank of India	6	4	24	25	8	15
11.	Allahabad Bank	8	7	34	24	8	9
12.	Indian Bank	2	1	—	—	1	5
13.	Bank of Maharashtra	6	3	5	17	2	27
14.	Indian Overseas Bank	2	1	4	2	14	12
15.	Punjab & Sind Bank	1	—	14	13	12	15
16.	Oriental Bank of Commerce	—	—	—	1	3	—
17.	Corporation Bank	5	3	21	8	2	2
18.	Vijaya Bank	2	—	9	12	4	3
19.	New Bank of India	2	—	5	2	5	2
20.	Andhra Bank	4	—	7	4	3	4
Total :		164	132	425	341	321	387